

From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.-: **Regarding nomination of Judicial Officers for NJA Programme “National Conference on Sentencing, Probation and Victim Compensation [P-1341]” scheduled to be held on 8th & 9th April, 2023.**

Ref.-: Your Lordship’s Letter No. NJA/Dir./Ac.Prog./2022-23/1493 dated 01st August, 2022.

My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the state of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2022-23 for the month of April, 2023 in the following manner:-

Prog. No.	Programme Date	Name of Programme	Nature of programme	Nominated Participants
P-1341	8 th & 9 th April, 2023	National Conference on Sentencing, Probation and Victim Compensation	Regular	1. Mr. Sanjay Kumar Upadhyay , Special Judge, POCSO Act, Jamshedpur. 2. Mr. Shesh Nath Singh , District & Addl. Sessions Judge, Ramgarh.

This is for your Lordship’s kind information and needful.

Yours faithfully,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)Memo No. 1266 /Apptt.Dated Ranchi the 29/3/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court’s website / Principal District & Sessions Judge Jamshedpur & Ramgarh / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.


29-3-23
Registrar (Administration)